NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.34/ 2017	-	For hearing	66	Ace Creative Learning Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

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Perikal. K. Agin

Adv. for Petitioner

3341210037

<u>ORDER</u>

Counsel for Petitioner is present. Shri Perikal K.Arjun, Advocate reported that, he has already filed vakalath for the Petitioner Company in the registry. He has filed additional documents alongwith memo viz., vakalath and Board Resolution. He requested time to offer comments on the R.D. report. List it on 19/12/2017.

Member (T)

Member (J)